

Vacation Bench**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**
JABALPUR**Original Application No.200/00412/2019**

Jabalpur, this Wednesday, the 29th day of May, 2019

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Arnekali Roy, W/o Shri Sapan Kumar Roy, age – 58 years,
Upper Division Clerk, HQ Co-Ord Section 506 Army Base
Workshop Jabalpur (MP), R/o 2621/1 Sharda Colony New
Kanchanpur, Adhartal Jabalpur – 482004 (MP), Mobile
No.9407364012 **-Applicant**

(By Advocate – Shri Sharad Punj)

V e r s u s

1. The Union of India through the Secretary, Ministry of Defence, South Block, New Delhi – 110001.
2. The Director General of EME, Master General of Ord Branch integrated HQ of MoD (Army), New Delhi – 110105.
3. The OIC Records, EME Records PIN – 900453, C/o 56 APO.
4. The Commandant 506 Army Base Workshop, PIN – 901124, C/o 56 APO.

-Respondents

ORDER (ORAL)

Learned counsel for the applicant submits that the applicant has filed an application for withdrawal of the Original Application herself directly through Speed Post before the Registry of this Tribunal. Therefore, the applicant may be permitted to withdraw this Original Application.

2. It is seen that the Registry has received a letter from the applicant namely; Arnekali Roy on 16.05.2019 for withdrawal of OA No.200/412/2019.

3. Accordingly, the prayer of the applicant is accepted and the Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

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